

Shri Jawaharlal Nehru: Does the hon. Member want to know whether the Ministry of Finance has been consulted about this matter?

Shri T. B. Vittal Rao: Yes, about the scope of the survey.

Shri Jawaharlal Nehru: I am sure, it must have been, though I cannot say definitely without making enquiries. The Ministry of Finance is constantly being consulted about these matters.

Shri T. B. Vittal Rao: May I know whether any firm date has been fixed by which time these figures should be compiled, in view of the fact that this question has been before the Government for well over four years?

Shri Jawaharlal Nehru: I do not think this particular matter has been before the Government for so long. The Central Statistical Organisation itself is hardly that old.

Shri Anthony Pillai: Will the draft questionnaire be circulated to the Middle Class Union before it is finalised?

Shri Jawaharlal Nehru: Circulated where?

Shri Anthony Pillai: I want to know whether the draft questionnaire will be circulated to the Middle Class Union before it is finalised.....

Shri Jawaharlal Nehru: I cannot understand, Sir,.....

Shri Anthony Pillai: to elicit their opinion.

Shri Jawaharlal Nehru: This indicates the approach to be made in approaching the middle class people. This is not to be circulated. Of course, it is a public document and anybody can see; it is not a private document. These are instructions as to how this work should be done.

Shrimati Tarkeshwari Sinha: In view of the fact that the universities have been conducting family budget survey in the process of the study of economics in the universities, may I

know whether the Planning Commission or the Government propose to collect data from them, because they have a collection of all available data with them?

Shri Jawaharlal Nehru: Naturally, all available data will be collected. But, the point is that the method of compiling statistics and data has not been wholly good and it varies. If you collect some data it differs because the basis of calculation is different. The whole point is, therefore, to have uniformity about this. Every piece of information that is relevant will no doubt be collected.

Mr. Speaker: Next question.

Shri Mahendra Pratap: Does the Government know that at Delhi itself there are many middle class families suffering badly financially?

Mr. Speaker: Order, order. I have called the next question.

पाकिस्तानियों का अवैध प्रवेश

*३६३. श्री प० ला० बाइपाल : क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि :

(क) १ जनवरी, १९५६ के बाद से राजस्थान और पश्चिमी पाकिस्तान के बीच कितने व्यक्तियों ने बिना पारपत्रों के सीमा को पार किया और जो व्यक्ति गिरफ्तार किये गये उनमें से कितनों को सजा मिली और कितने मामले अभी विचाराधीन हैं ; और

(ख) क्या सरकार को मालूम है कि भारत-पाकिस्तान सीमा के निकटवर्ती गांवों के निवासियों में परस्पर विवाह सम्बन्ध स्थापित हुए हैं और बिना पारपत्रों के भारतें आई गई हैं ?

बैदेशिक कार्य उपमंत्री (श्रीमती लक्ष्मी बहन) : (क) पासपोर्टों और वीजामों के दंगर राजस्थान और पश्चिमी पाकिस्तान के बीच सीमा पार करने के लिये १९५६ में १४० घादमियों पर मुकदमें चलाये गये ।

इनमें से ९५ आदमियों को सजायें दी गईं और १९ को बरी कर दिया गया। २६ आदमियों के खिलाफ मामलों पर कार्रवाई की जानी है।

जनवरी—अप्रैल, १९५७ के आंकड़े अभी नहीं मिले हैं।

(ख) हमारे पास कोई सूचना नहीं है, लेकिन हमने राज्य सरकार से पूछताछ करने को कहा है।

I shall read the answer in English also.

(a) 140 persons were prosecuted in 1956 for crossing the border between Rajasthan and West Pakistan without passports and visas. Of these 95 were convicted and 19 acquitted. Cases against 26 are pending.

Figures for January-April, 1957 have not yet been received.

(b) We have no information, but have asked the State Government to make enquiries.

श्री प० ला० बालूपाल : क्या भारत सरकार से यह आशा की जा सकती है कि वह कोई गैर सरकारी आयोग की नियुक्ति करके पाकिस्तान और राजस्थान की सीमा पर जो राजद्रोहात्मक कार्य किये जा रहे हैं, उनका पता लगाने की कोशिश करेगी ?

प्रधान मंत्री तथा वैदेशिक कार्य मंत्री (श्री जवाहरलाल नेहरू) : मैं माननीय सदस्य के प्रश्न को पूरी तौर से समझ नहीं। कुछ झलक तो हुई, लेकिन पूरी तौर से समझ नहीं सका।

श्री प० ला० बालूपाल : क्या मैं सरकार से यह आशा कर सकता हूँ कि वह कोई गैर सरकारी आयोग की नियुक्ति करेगी और पाकिस्तान और राजस्थान की सीमा पर जो गैर कानूनी व्यापार होता है वह किन तत्वों द्वारा होता है, इसकी जांच करने की कोई कोशिश करेगी ?

श्री जवाहरलाल नेहरू : इस लिये कोई कमेटी की जरूरत नहीं है। यह साफ जाहिर है कि वह कहां होता है, और क्यों करते हैं। एक हजार मील की लम्बी सरहद है। एक तरह वीरान सरहद है और यह खास मौका है जहां कि जरा जोशीले डाकू काम करते हैं। इसमें शक नहीं है कि आप देखेंगे कि सन् १९५५-५६ के जो फीगर्स दिये गये हैं, सन् १९५६ में इनमें कमी हो गई है और इसके मानी यह है कि हमारी पैट्रोलिंग ज्यादा माकूल है।

Shri Mahendra Pratap: Why not abolish the passports altogether?

Mr. Speaker: Next question.

Cashew Processing Industry

*394. { Shri V. P. Nayar:
Shri Kodliyan:

Will the Minister of Commerce and Industry be pleased to state:

(a) whether any Central financial aid has been given to help the Cashew Processing Industry;

(b) whether during the President's rule in the erstwhile Travancore-Cochin State and the present Kerala State, the State Government had requested for any Central financial aid to tide over the crisis in the Cashew Industry; and

(c) if so, the action taken thereon?

The Minister of Commerce (Shri Kanungo): (a) No, Sir.

(b) and (c). The State Government enquired whether any financial assistance could be given for the formation of industrial co-operatives of cashew workers in the event of a large number of cashew factories remaining closed during the current year. While the matter was under consideration, the State Government succeeded in persuading the major cashew factory owners to re-open the factories.